

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 3000
TO BE ANSWERED ON 6TH DECEMBER, 2019**

HERBAL TREATMENT BY FARMERS/TRIBALS

3000. SHRI GUMAN SINGH DAMOR:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the names of the schemes to encourage farmers practicing herbal treatment in Madhya Pradesh particularly in Ratlam district;
- (b) whether there is any scheme to preserve the ancient system of herbal treatment in the tribal areas;
- (c) if so, the details thereof along with the manner in which the benefits can be accessed by the farmers and tribals; and
- (d) if not, whether the Government is likely to make any action plan in this regard and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): Ministry of AYUSH through National Medicinal Plants Board (NMPB) promotes conservation and cultivation of medicinal plants. There are two schemes namely “Centrally Sponsored Scheme of National AYUSH Mission (NAM)” and “Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants”.
- (b): Central Council for Research in Ayurvedic Sciences (CCRAS), Ministry of AYUSH, Government of India, is conducting Tribal Health Care Research Programme (THCRP) under Tribal Sub Plan and documenting Local Health Tradition (LHT) folk claims in the Tribal villages/ areas in the various States of Country including Madhya Pradesh.
- (c) & (d): So far the Council has collected 110 folk claims under THCRP from Madhya Pradesh tribal areas. During collecting the folk claims, the Council also provides health care services to tribals/ farmers in the area.